

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**C.P. No.60/9/2019
T.A. No.60/44/2010
M.A. No.60/57/2019**

Date of decision: 16.01.2019

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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Ramesh Kumar, age 60 years, S/o Sh. Surti Ram, Retired Telephone Mechanic, O/o GMT 'D', BSNL Jalandhar R/o H. No.97, Gali No.3, Shaheed Babu Labh Singh Nagar, Jalandhar, Punjab-144008. Group C.

... APPLICANT No.9 in OA

VERSUS

1. Sh. J.C. Menaria, Chief General Manager Telecom, Punjab Telecom Circle, Bharat Sanchar Nigam Limited, Sector 34-A, Chandigarh 160034.
2. Sh. Sunil Kumar, General Manager Telecom 'District', Bharat Sanchar Nigam Limited, Jalandhar (Punjab)-144001.

... RESPONDENTS

PRESENT: Ms. Moushmi Mittal and Sh. Barjesh Mittal, counsel for the petitioner.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Considering the fact that we have already issued direction in another CP at the hand of other petitioners, therefore, we do not find any reason to entertain this C.P. as we cannot presume that orders will be complied by the respondents qua petitioners in the C.P. and not all the applicants in the O.A.
2. Accordingly, C.P. along with M.A. is disposed of.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 16.01.2019.
Place: Chandigarh.

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